

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/39/CHE/2021
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Raj H Eswaran
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. K. Chandrasekaran through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of *Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.*

List the matter on **14.04.2023** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT